- (b) AYCL-15152 HCL-2280 TCIL-167
- (c) Yes, Sir.

## CAG objection on entitlement of PSU Employees

†106. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the employees of Public Sector Undertakings (PSUs) are entitled to reimbursement of expenses incurred by them on the maintenance and repairing of their own houses;
  - (b) if so, the details thereof;
- (c) whether the office of the Comptroller and Auditor General (CAG) of India has raised objection on payment of such expenses of employees; and
  - (d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): (a) No, Sir.

- (b) Question does not arise.
- (c) and (d) The Comptroller and Auditor General of India (C&AG) had raised the issue of reimbursement of expenditure to the executives of CPSEs towards repair and maintenance of leased accommodation provided to them by their CPSEs, over and above the lease rent paid to lessor. Government, after considering C&AG's observations issued instructions *vide* O.M. dated 20.05.2009, prohibiting reimbursement of any amount to executives towards repair and maintenance of leased accommodation provided to them.

## Provision of Panchayat Ghars

- 107. SHRIR. C. SINGH: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether nearly 60,000 Panchayats do not have Panchayat Ghars in the country;

 $\dagger \textsc{Original}$  notice of the question was received in Hindi.

- (b) if so, the details of Panchayats, which do not have Panchayat Ghars, district-wise;
- (c) how the Ministry is helping States which do not have Panchayat Ghars under Rashtriya Gram Swaraj Yojana and other Schemes;
- (d) whether any assistance has been provided for Panchayat Ghars under Backward Regions Grant Fund; and
  - (e) if so, the details thereof, with a particular reference to Andhra Pradesh?

    THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) Yes, Sir.
- (b) State-wise details of number of Gram Panchayats which do not have Panchayat Ghars are given in Statement-I (See below). District-wise details are not available.
- (c) to (e) The Ministry of Panchayati Raj implements the scheme of Backward Regions Grant Fund in 250 Districts of 27 States including 13 Districts in Andhra Pradesh for redressing regional imbalances. The funds under the scheme are united in nature and are being utilised as per the District Plan prepared by Panchayati Raj Institutions and Urban Local Bodies and Panchayat Ghars are one of the items for which the grants are being utilised. Panchayat Ghars are also funded through a small component of Infrastructure Development under the scheme of Rashtriya Gram Swaraj Yojana. Details of funds released to various States including Andhra Pradesh during the current Financial Year under BRGF and RGSY are given in Statement-II (See below). Government of Andhra Pradesh have not sought any grants under RGSY for construction of GP Ghars so far.

Statement-I

Gram Panchayats having/Not having Panchayat Ghars

(In respect of States/UTs covered under Part - IX of the Constitution)

(As on 31st January, 2011)

| SI.No. | State/UT          | No. of | No. of          | No. of GPs |
|--------|-------------------|--------|-----------------|------------|
|        |                   | GPs    | GPs having      | having no  |
|        |                   |        | Panchayat Ghars | Panchayat  |
|        |                   |        |                 | Ghars      |
| 1      | 2                 | 3      | 4               | 5          |
| 4      | Andhra Pradesh    | 21808  | 16645           | 5163       |
| 2      | Arunachal Pradesh | 1646   | 1646            | 0          |

| 1  | 2                | 3     | 4     | 5          |
|----|------------------|-------|-------|------------|
| 3  | Assam            | 2196  | 1574  | 622        |
| 4  | Bihar            | 8463  | 5328  | 3135       |
| 5  | Chhattisgarh     | 9820  | 9654  | 166        |
| 6  | Goa              | 183   | 177   | <b>.</b>   |
| 7  | Gujarat          | 13735 | 13682 | 53         |
| 8  | Haryana          | 6155  | 2200  | 3955       |
| 9  | Himachal Pradesh | 3243  | 1142  | 2101       |
| 10 | Jharkhand        | 4562  | 2007  | 2555       |
| 11 | Karnataka        | 5628  | 5256  | 372        |
| 12 | Kerala           | 999   | 979   | 20         |
| 13 | Madhya Pradesh   | 23012 | 19378 | 3634       |
| 14 | Maharashtra      | 27920 | 22737 | 5183       |
| 15 | Manipur          | 165   | 165   | Q.         |
| 16 | Orissa           | 6234  | 5833  | 401        |
| 17 | Punjab           | 12800 | 5618  | 7182       |
| 18 | Rajasthan        | 9166  | 9041  | 125        |
| 19 | Sikkim           | 166   | 166   | <u>O</u> - |
| 20 | Tamil Nadu       | 12618 | 12618 | <b>@</b> - |
| 21 | Tripura          | 1038  | 999   | 39         |
| 22 | Uttar Pradesh    | 52000 | 28984 | 23016      |
| 23 | Uttarakhand      | 7227  | 7227  | <b>Ø</b>   |
| 24 | West Bengal      | 3351  | 3336  | 75.        |
| 25 | A & N Islands    | 67    | 67    | 0          |

| 1  | 2                    | 3      | 4      | 5     |
|----|----------------------|--------|--------|-------|
| 26 | Chandigarh           | 17     | 17     | Ø:    |
| 27 | Dadra & Nagar Haveli | 11     | 11     | 0     |
| 28 | Daman & Diu          | 14     | 14     | Ő.    |
| 29 | Lakshadweep          | 10     | 10     | Ø     |
| 30 | Puducherry           | 98     | 98     | Ø-    |
|    | Total                | 234352 | 176609 | 61889 |

## Statement-II

Alfocation and Releases to the States under the Backward Regions Grant Fund (Development Grant) and Rashtriya Gram Swaraj Yojana (Infrastructure Development) during 2010-11 (as on 17.02.2010)

Amount in Rs. Crore

| SI.No. | State             | BRGF Developme | BRGF Development Grant |                 |
|--------|-------------------|----------------|------------------------|-----------------|
|        |                   |                |                        | (Infrastructure |
|        |                   |                |                        | Development)    |
|        |                   | Annual         | Amount                 | Amount          |
|        |                   | Allocation     | Released               | Released        |
| 1      | 2                 | 3              | 4                      | 5               |
| 1      | Andhra Pradesh    | 335.28         | 335.34                 | _               |
| 2      | Arunachal Pradesh | 14.47          | 10.02                  | <b>.</b>        |
| 3.     | Assam             | 157.19         | 53 <b>.</b> 57         | -               |
| 4      | Bihar             | 602.99         | 397.95                 | _               |
| 5      | Chhattisgarh      | 235.48         | 176.34                 | 6.00            |
| 6      | Gujarat           | 101.31         | 63.64                  | _               |
| 7      | Haryana           | 28.44          | 37.53                  | =               |
| 8      | Himachal Pradesh  | 28.50          | <b>28.</b> 50          | _               |

| 1  | 2               | 3                       | 4       | 5                  |
|----|-----------------|-------------------------|---------|--------------------|
| 9  | Jammu & Kashmir | 45.85                   | 36.89   | =                  |
| 10 | Jharkhand       | 322.56                  | 148.01  | <u></u> ;-         |
| 11 | Karnataka       | 103.17                  | 69.51   | 4.00               |
| 12 | Kerala          | 32.33                   | 19.25   | <del>इन्</del> ने- |
| 13 | Madhya Pradesh  | 428.40                  | 287.96  | 드                  |
| 14 | Maharashtra     | <b>2</b> 53 <b>.</b> 57 | 235.96  | -                  |
| 15 | Manipur         | 39.09                   | 26.80   | -                  |
| 16 | Meghalaya       | 37.01                   | 27.15   | =                  |
| 17 | Mizoram         | 22.98                   | 21.45   | _                  |
| 18 | Nagaland        | 37.05                   | 22.22   | <del></del>        |
| 19 | Orissa          | 305.67                  | 327.45  | =                  |
| 20 | Punjab          | 15.65                   | 11.82   | <del>1</del>       |
| 21 | Rajasthan       | <b>2</b> 50 <b>.</b> 99 | 266.71  | <i>→</i>           |
| 22 | Sikkim          | 12.97                   | 8.52    | <del>2111</del> -  |
| 23 | Tamil Nadu      | 108.04                  | 108.04  | ÷                  |
| 24 | Tripura         | 12.21                   | 10.96   | <i>←</i>           |
| 25 | Uttar Pradesh   | 602.09                  | 569.10  | _                  |
| 26 | Uttarakhand     | 41.85                   | 0.00    | ü                  |
| 27 | West Bengal     | 244.90                  | 180.86  | _                  |
|    | Total           | 4420.04                 | 3481.55 | 10.00              |

## Panchayat elections

108. SHRIK.N. BALAGOPAL: Will the Minister of PANCHAYATI RAJ be pleased to state: